DR K L SHRIMALI I shall need notice with regard to that question But the members of the Committee do find it from local sources wherever such art objects exist But actually what procedure is adopted, the hon. Member will have to give me notice.

Written Answers

DR RAGHUBIR SINH May I know whether this Committee takes into account those objects for purchase in respect of which permission to export has been specifically denied?

DR K L SHRIMALI I am not able to follow what the hon Member is hinting at

DR RAGHUBIR SINH What I want to know is whether the Art Purchase Committee takes into account those objects in respect of which export permission has been refused under the Antiquities Export Control Act, 1947

DR K L SHRIMALI It is for the Art Purchase Committee to look into the objects If they find them valuable and worth placing them in the Museum or the Gallery, they are purchased

SHRIMATI NALLAMUTHU Т RAMAMURTI I thought art was especially the province of women May I know whether there are any ladies on this Committee?

DR K L SHRIMALI. At present there is none, Sir But I hope that as soon as possible, there will be a ladv

MR CHAIRMAN Questions are over

WRITTEN ANSWERS TO QUESTIONS

INTRODUCTION OF A NEW RULE REGARD-ING COMPULSORY HINDI EXAMINATION FOR THE CADETS OF THE NATIONAL DEFENCE ACADEMY

*183 SHRI K SURYANARAYANA Will the Minister of Defence be pleased to state whether it is a fact that a new rule that all cadets undergoing training in the National Defence Academy should compulsorily pass an examination in Hindi has now been introduced'

THE DEPUTY MINISTER OF DEF-ENCE (SHRI K RAGHURAMAIAH) No, Sir Hindi has been a compulsory subject at the National Defence Academy since its inception as the Joint Services Wing of the Armed Forces Academy in 1949

INTRODUCTION OF THREE YEAR DEGPEE Course in Universities

A V *184 SHRI KUNHAMBU: Will the Minister of Education and Scientific Research be pleased state the progress so far achieved in the introduction of the three vear Degree course in Universities?

THE MINISTER OF STATE IN THE MINISTRY of EDUCATION SCIENTIFIC RESEARCH (DR K L. SHRIMALI) The State Governments have been requested to examine their budgetary position with a view finding out whether, by suitable adjustments within the existing Plan provision, they can actually provide funds to match the Central Government's grants for enabling Universities to introduce the threeyear degree course

NEW TRADERS IN THE NANCOWRY ISLANDS

189 Shrimati SAVITRY DEVI NIGAM Will the Minister of Home Affairs be pleased to state whether any new entrepreneurs have been permitted to trade in the Nancowry Islands since the promulgation of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 by the President?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): Yes, Sir parties namely-TwoNancowry Trading Company and Shri Bal Krishna Gupta have been granted